

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO. 324 of 1992.

ween

C.Narayana

Dated: 24.6.1992.

Applicant

And

1. The District Educational Officer, Ongole, Prakasam District.
2. The Director of School Education, Govt., of A.P. Saifabad, Hyd.
3. The Union Public Service Commission represented by its Secretary, Bhelpur House, New Delhi.

Respondents.

Counsel for the Applicant : Sri. K.Sesharajayam.

Counsel for the Respondents : Sri. D.Panduranga Reddy, Spl. counsel for the State of A.P. O

: Sri. N.V.Ramana, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. C.J.Rey, Judicial Member.

(Orders as per Hon'ble Mr. R.Balasubramanian, Administrative Member)

When this case was called, there was no representation from the applicant's side. The prayer in the O.A. was to direct the respondent viz. U.P.S.C. to issue Hall Ticket and permit the applicant to appear for the Civil Services Examination, 1992.

Mr. V.Rajeswara Rao appearing for Mr. N.V.Ramana, Addl. CGSC stated that the examination had already been held. Under these circumstances, this application becomes infructuous and is dismissed as infructuous with no order as to costs.

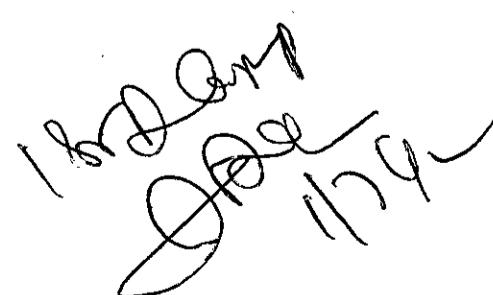


Deputy Registrar (Judl.)

Copy to:-

1. The District Educational Officer, Ongole, Prakasam District.
2. The Director of School Education, Govt., of A.P. Saifabad, Hyd.
3. Secretary, Union Public Service Commission, Bhelpur House, New Delhi.
4. One copy to Sri. K.Sesharajayam, advocate, Advocates Association, High Court buildings, Hyderabad.
5. One copy to Sri. D.Panduranga Reddy, Spl. counsel for A.P.State.
6. One copy to Sri. N.V.Ramana, Addl. CGSC, CAT, Hyd-bad.
7. One spare copy.

Rsm/-



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APPROV.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH.
THE HON'BLE MR.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY :
MEMBER(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER(J)

Dated: 24/6/1992

✓ ORDER / JUDGMENT

R.A./C.A./M.A. No.

O.A. No. 329/92

T.A. No. (W.P. No.)

Admitted and interim directions
issued

Allowed

Disposed of with directions

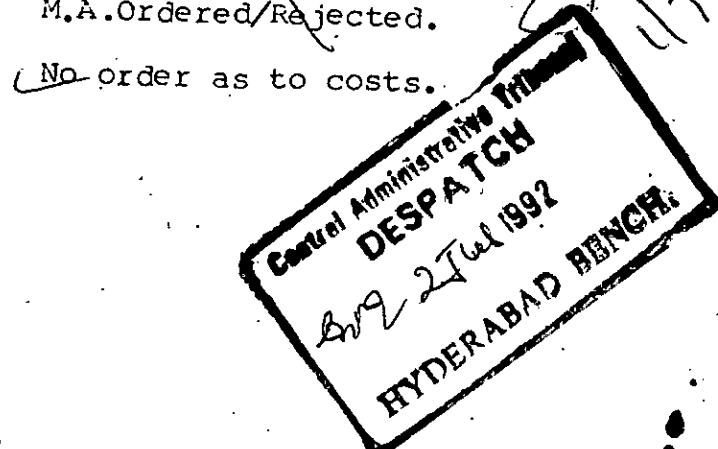
Dismissed

Dismissed as withdrawn

Dismissed for default.

M.A.Ordered/Rejected.

No order as to costs.



pvm.